· HOUD (+210)

**Declaration of Assets and Liabilities** 

I Shaily Aumory, son/daughter/wife or Nissaj Kumon Sinka aged. 43 years, belonging to Bihan logislative Assembly service and presently working as Assistant Section officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
	(1)	Cash	100001.	150001	Maine	Name	Etc. Name
211 24 211 24	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
Ospo Im	(iii)	Shares in companies	LOOOD -	1200001			
1949	(iv)	Institutions, NSS, Postal Savings, LIC	1211 Police 100-52325 6338 990 9523256	151P 100001- 151P 100001-	madi la		
(33)	(>)	(details of	Monthly Thomas	scooper	-		
	(vi)	value)	120 ACAY 390 gm 3013335gm	260 gm.			
	(vii)		silver				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			•	•	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Kankar Main 8 Patua 2 533P 546 P 10000	begh oad sovfeet.		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)						

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
1-7	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Shouly Quary

	(d) dues to dealing wit			
	(e) dues to dealing wit transport ( aircraft and	departr h govern including	ments nment )	
	(f) Other d			
(b)	(i) Income surcharge the assess which Inco filed. Give Account Ni (ii) Wealth indicate the year upto Tax return (III) Sales case of pro-	[Also ind ment year me Tax also Per imber (F Tax [Also e assess which W filed.] Tax [Onl	ficate ar upto Return manent PAN)] so ment ealth	BNUPK87239
business] (iv) Proper		ty Tay		
C.	Personal C			
GPF/C	PF/PPAN NO	. :	127	15/BCA-1314
Gend	er	:-	F	(MVF)
Date	of Birth	•	0	5021980 (DD/MM/YYY)
Class	/Group	<b>:</b> -	B	(A/B/C)
Cadre :-			RSISTANT Section office) me e.g. B.A.SBihar Administrative Service,	
				- Bihar Secretariat Service etc.)
Home	District			itus
kno	I hereby			he above details are true to the best of my
				Signature Shouly Kumary
				Name of Employee: SHATLY KUMARI
				Autota 1 Partie offices
Diaco	. Patu	9		Designation: KSSISTAM SECTION OFFICE
Place	. Patu	9202	4	Designation: Assistant Section Officer Department: Bihar Legislative Assemble Sectetapiat Patr

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shaily Oman